

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.11.2022 (WEDNESDAY)

COURT -II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India &Anr. With	Gauri Mehta	Rishad A. Chowdhury-R-CCI Matrugupta Mishra R-2, Mahagenco Rashmita Roy Chowdhury- R-3, GSECL
2.	Competition App. (AT) No. 11 of 2017	Coal India Limited &Ors. Vs. CCI &Ors. With	Pallavi S. Shroff	Rishad A. Chowdhury(R-1) Varun K. Chopra (R- 2, MPPGCL)
3.	Competition App. (AT) No. 12 of 2017	Coal India Limited &Anr. Vs. CCI &Anr.	Pallavi S. Shroff	Rishad A. Chowdhury(R-1), MA Venkata Subramanian-R-2

For Admission (Fresh Cases)

4.	Comp. App. (AT) No. 135 of 2022 (With Defects)	Azana Rahman & Anr. Vs. Tezalpatty Tea Company Pvt. Ltd.	Akash Sharma A.K.Shrivastava	Nishant Das Atul Kumar
5.	Comp. App. (AT) No. 136 of 2022 (With Defects)	Azana Rahman & Anr. Vs. Mohijuli Tea Company Pvt. Ltd. & Ors.	Akash Sharma A.K.Shrivastava	Nishant Das Atul Kumar
6.	Comp. App. (AT) No. 178 & 179 of 2022	Vinay Ramchandra Bele and Anr. Vs. Pradnya M. Bagde & Ors.	Nikhil Anand	G. Sai Krishna Kumar

For Hearing

7.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India With	VaibhavGaggar	Rajshekhar Rao
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8.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr.	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)
9.	Comp. App (AT) No. 302-315 of 2019	Jaiprakash Associates Ltd. Vs. Neena Somani & Ors.	Ruchira Gupta	Vaibhav Shukla, Durga Dutt (R2-R5) Gitanjali N. Sharma (R6,8,10) Pratyush R-17-20 Ranjeet Singh(R13-16)

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By order of Hon'ble Chairperson
-sd/-
Registrar